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NATIONAL COMPANY LAW TRIBUNAL
DIVISIONAL BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 01/06/2017 AT 02.30 PM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/38 & 39/ (IB)/2017
NAME OF THE PETITIONER(S) : R. VISHAL DEV & ANOTHER
NAME OF THE RESPONDENT(S) : AARTHIK PROPERTIES LTD
UNDER SECTION : 433(e) (f)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

K. S. SARAVANAN
for v. vijay shankar
9944 109921

Advocate
petitioner

Offis ofis
1/6/17.

ORDER

Counsel for the petitioner present. No representation for the respondent.
Registry is directed to issue notice to the respondent. Put up on 19.06.2017 at
02.30 P.M.

Hm
(Ch. Md. Sharief Tariq)
Member (Judicial)

(K. Anantha Padmanabha Swamy)
Member (Judicial)